

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 38/2020-Customs (N.T./CAA/DRI)

New Delhi, dated the 20.08.2020

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published *vide* number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published *vide* number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby appoints officers mentioned in column (5) of the Table below to act as a common adjudicating authority to exercise the powers and discharge the duties conferred or imposed on officers mentioned in column (4) of the said Table in respect of noticees mentioned in column (2) of the said Table for the purpose of adjudication of show cause notices mentioned in column (3) of the said Table, namely:-

TABLE

S. No.	Name of Noticee (s) and Address	Show Cause Notice Number and Date	Name of Adjudicating Authorities	Common Adjudicating Authority appointed
(1)	(2)	(3)	(4)	(5)
1.	M/s. Canadian Speciality Vinyls, 49, Rani Jhansi Road, Jhandewalan, New Delhi-110055	F. No. DRI/HQ-CI/C-Cell/50D/Int-9/2019/Pt-I dated 23.04.2020.	Joint/Additional Commissioner of Customs, O/o Principal Commissioner/ Commissioner of Customs, Custom House, Concor Complex, Greater Noida, Gautam Budh Nagar.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi. (For Sl. No. 1 to 10 of the Table)
2.	M/s. Manik Rubber & Chemicals, 148, Dada Colony, Industrial Area, Jalandhar-144001	F. No. DRI/HQ-CI/C-Cell/50D/ Int-9/2019/Pt-2 dated 19.05.2020.	Joint/Additional Commissioner of Customs, O/o Commissioner of Customs, Custom House, G.T. Road, Sahnewal, Ludhiana.	
3.	M/s. Rama Vyapaar Private Limited, 5, Clive Row, Kolkata-700001	F. No. DRI/HQ-CI/C-Cell/50D/ Int-9/2019/Pt-4 dated 19.05.2020.	Joint/Additional Commissioner of Customs, O/o Principal Commissioner of Customs, Kolkata Customs Port Commissionerate, Custom House, Kolkata.	

4.	M/s. Oswal Polychem, A-65, Wazirpur Group Industrial Area, New Delhi-110052.	F. No. DRI/HQ- CI/C-Cell/50D/ Int- 9/2019/Pt-3 dated 25.06.2020.	Joint/Additional Commissioner of Customs, O/o Commissioner of Customs, ICD Patparganj& other ICDs, Patparganj, New Delhi.
5.	M/s. Sankhla Industries, No. 2, 1 st Floor, Race Course Road, Bangalore-560001.	F. No. DRI/HQ- CI/C-Cell/50D/ Int- 9/2019/Pt-5 dated 25.06.2020.	Joint/Additional Commissioner of Customs, O/o Commissioner of Customs (Chennai-II), Custom House, Chennai.
6.	M/s. SRF Limited, The Galleria DLF, Mayur Vihar Unit 236 & 237, Mayur Place, Mayur Vihar Phase-1 Extension, New Delhi-110091 and M/s. SRF Limited, Block-C, Sector-45, Gurugram, Haryana-122003.	F. No. DRI/HQ- CI/C-Cell/50D/ Int- 9/2019/Pt-6 dated 25.06.2020.	Principal Commissioner/ Commissioner of Customs, Custom House, Concor Complex, Greater Noida, Gautam Budh Nagar.
7.	M/s B. M. Jain & Sons Pvt. Ltd., 3, Surendra Mohan Ghosh Sarani, 1 st Floor, Kolkata-700001.	F. No. DRI/HQ- CI/C-Cell/50D/ Int- 9/2019/Pt-7 dated 25.06.2020.	Principal Commissioner/ Commissioner of Customs, Kolkata Customs Port Commissionerate, Custom House, Kolkata.
8.	M/s Satish Chemical India Private Limited, 4288/4, Jai Mata Market, Tri Nagar, New Delhi-110035	F. No. DRI/HQ- CI/C-Cell/50D/ Int- 9/2019/Pt-8 dated 25.06.2020.	Principal Commissioner of Customs, Mundra Customs Commissionerate, Port User Building, Mundra Port, Gujarat. Joint/Additional Commissioner of Customs, O/o Principal Commissioner of Customs (Import), ICD-Tughlakabad, New Delhi.
9.	M/s. Aum Udyog, Plot No. 39-40, Industrial Area, Kala Amb, Himachal Pradesh-173030	F. No. DRI/HQ- CI/C-Cell/50D/ Int- 9/2019/Pt-9 dated 06.07.2020.	Principal Commissioner/ Commissioner of Customs, Custom House, G.T. Road, Sahnewal, Ludhiana.
10.	M/s. Monit Trading Private Limited, 2 nd Floor, Vishwa Karma Chambers, Majura Gate, Ring Road, Surat, Gujarat-395002.	F. No. DRI/HQ- CI/C-Cell/50D/ Int- 9/2019/Pt-10 dated 06.08.2020.	Principal Commissioner/ Commissioner of Customs, Mundra Customs Commissionerate, Port User Building, Mundra Port, Mundra.

			Joint/Additional Commissioner of Customs, O/o Principal Commissioner/ Commissioner of Customs (Nhava Sheva-II), Jawaharlal Nehru Custom House, Raigad.	
11.	M/s. IGR Phenix Electron Private Limited, 70B/35A, 2 nd Floor, Rama Industrial Area, New Delhi-110015.	F. No. DRI/NRU/CI- 26/Int-0/Enq- 124/2018 dated 13.07.2020.	Joint/Additional Commissioner of Customs, Inland Container Depot- Patparganj, New Delhi Joint/Additional Commissioner of Customs (Import), New Custom House, Delhi Air Cargo, New Delhi.	Additional Director General (Adjudication), Directorate of Revenue Intelligence, Delhi.

[F. No. DRI/HQ-CI/50D/CAA-23/2020]

(JASPREET SINGH SUKHIJA)
JOINT DIRECTOR

Copy forwarded for information and updation of record to:

1. Common Adjudicating Authority as per Column (5) of the table for adjudication of the case.
2. Adjudicating authorities as per column (4) of the table.
3. Additional Director General, DRI-Lucknow with the request to inform all the noticees to the show cause notice, pertaining to his zone, regarding appointment of Common Adjudicating Authority. It is also requested to send the case file alongwith copy of SCN, RUDs and acknowledgement of the Show Cause Notice to the Common Adjudicating Authority appointed.
4. Deputy Director (CI), C-Cell, DRI-Hqrs., New Delhi with the request to inform all the noticees to the show cause notice regarding appointment of Common Adjudicating Authority. It is also requested to send the case files alongwith copy of SCN and RUDs to the Common Adjudicating Authority appointed.